GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 1919. TO BE ANSWERED ON MONDAY, THE 30TH JULY, 2018.

ASSISTANCE UNDER IIUS

1919. SHRI RAM TAHAL CHOUDHARY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) the details of the Central assistance allocated and the actual amount disbursed to the Ranchi district of Jharkhand under the Industrial Infrastructure upgradation scheme and the assistance provided to it for the development of export infrastructure and related activities during the last three years;
- (b) the outcomes of the above said assistance;
- (c) whether any efforts have been made to set up any raw material based industry in Ranchi district of Jharkhand in view of availability of abundant natural resources there during the last three years; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI C.R. CHAUDHARY)

- (a)&(b): Department of Industrial Policy & Promotion (DIPP) under Ministry of Commerce & Industry has sanctioned a project 'Tupundana Industrial Area, Ranchi' on 10.08.2015 in Ranchi district of Jharkhand under the 'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)' with project cost of Rs.18.54 crore involving central grant of Rs.5.54 crore. So far, central grant of Rs.1.66 crore (1st installment) has been provided to the project on 22.09.2016 for implementation of the project. The project is being implemented by State Implementing Agency- Jharkhand Industrial Area Development Authority (JIADA). The project includes creation of new infrastructure as well as upgradation of existing infrastructure at Tupundana Industrial Area for the effective and efficient function of the Industrial area including increasing their potential for exports.
- (c)&(d): DIPP does not have a scheme to establish industries based on availability of raw material in a particular region or in any State in the country. However, the Department has supported development of common facilities in industrial clusters through 'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)' which was valid till 31.03.2017. Development of Industries is a State subject and it is primarily the role of State Government & its agencies to create common facilities for benefit of industries based on raw material located in any particular region.